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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 12/16 in CP 1/16	-	Hearing	241	Standard Chartered Pvt. Equity Matritius II Ltd. & Ors. Vs Firepro Systems Pvt. Ltd. & Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) *Tyrellu*  
for *A. Murali*  
*S. Sagar Associates*  
*9663309318*

*Petitioner*

*Tyrellu*

2) *SNEHA. MADINUR*  
FOR *CONVERSE LAW*  
*8861324242*

*RESPONDENT NO.1*

*Sneha Madinur*

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent requested time for submitting oral reply and for filing written arguments.

List it on 30.10.2017.

  
MEMBER (J)